

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 75/241-244/Ald

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON 19.09.2016**

**SECTION OF THE COMPANIES ACT: u/s 241/244 of the  
Companies Act.**

**NAME OF THE COMPANY: NAME OF THE COMPANY: Sanjiv  
Kishore Gupta v U.P Ceramics & Potteries Pvt. Ltd. & Ors.**

| Sl. No. | Name | Designation | Representation Signature |
|---------|------|-------------|--------------------------|
|---------|------|-------------|--------------------------|

|    |                |                            |                 |
|----|----------------|----------------------------|-----------------|
| 1. | P. NAGESH      | Adv.                       | Petitioner.     |
| 2. | Ashutosh Gupta | Adv                        | "               |
| 3. | Tushar Gupta   | Petition No 3<br>in person |                 |
| 4. | Arna           | order dated 19.09.2016     | Adv. Respondent |

CP No. 75(ND)241-244/Allt. Sanjiv Kishore Gupta Vs. U.P. Ceramics  
& Potteries Pvt. Ltd & Ors.

Learned Counsel for petitioner filed rejoinder whereas Learned Counsel for respondent filed C.A. questioning the maintainability of the petition. The matter be listed on 20.10.2016 for hearing on the preliminary objection, without fail. As represented by both sides pleadings are completed.

List the matter on 20.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.09.2016